

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3265
ANSWERED ON:12.05.2006
JAPAN AIDED DRINKING WATER PROJECTS
Chowdhury Shri Adhir Ranjan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has asked the State Governments to submit proposals for drinking water projects to be implemented with the assistance from Japan;
- (b) if so, the details of proposals received from each State Government; and
- (c) the action taken in this regard and the time by which these are likely to be cleared for execution?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a to c) Drinking water is a State subject. State Governments are empowered to plan, sanction, implement and execute Rural Water Supply Projects. However, rural water supply projects involving bilateral cooperation such as assistance from Japan are examined at Central level for technical clearance. A project, namely, Hogenakkal Water Supply & Sanitation Project was received from Government of Tamil Nadu for Japanese assistance. The said project has been kept in Rolling Plan 2006 – 08 Official Development Assistance (ODA) Package for posing the same to Japan Bank of International Co-operation (JBIC) loan assistance.